

Some of the reasons for surplus stores are :

- (i) Certain number of excess medals had to be got made, as possibility of ties in different games could not be ruled out.
- (ii) Uniforms were stitched on all-India pattern of sizes and some excess was inevitable.

[Translation]

Dacoities Committed in India

5693. SHRI KALYAN SINGH SOLANKI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of dacoities committed in India during 1985-86 till date and how does this figure compare with the number of such incidents in other prominent countries of the world ;

(b) whether Government have formulated any national level scheme to check this criminal tendency ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (d). The State Governments and Union Territory Administrations are responsible for enforcing laws relating to offences. Number of dacoities for the year 1985-86 is not available for the country. No data regarding total number of dacoities committed in prominent countries of the world is compiled. 'Public order' including crime, being a State subject, there is no specific scheme under consideration at the national level. However, the Planning Commission have set up a Working group for the development of dacoity-prone areas of Uttar Pradesh, Madhya Pradesh and Rajasthan. For the deliberations of the working group, the State Governments were asked to give their proposals for the development of the dacoity-prone areas in their States. The details of the development projects received from the States have been submitted to the working group.

[English]

Delay in IAC Flight Nos. 497 and 498

5694. SHRI CHINTAMANI JENA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether IAC flight Nos. 497 and 498 are delayed every day on their forward and return journeys;

(b) if so, the reason therefor;

(c) whether many travelling passengers including some M.P.s have lodged complaints several times in the complaint books of the Indian Airlines about the frequent delays ;

(d) if so, the dates on which such complaints were made ; and

(e) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) During the months of January, February and March, 1985 flights IC-497/498 were delayed on eleven, thirteen and fifteen occasions respectively;

(b) The delays were mostly due to bad weather and consequential delays as the earlier flights operated by the same aircraft had been delayed.

(c) Yes, Sir.

(d) These complaints were made on 17th February, 21st February, 29th February, 9th April, 13th April and 15th April, 1983.

(e) Due to the accident to one B-737 at Calcutta on 8th February, 1985 flight IC-498 had to be operated by the aircraft operating the incoming flight IC-492. The rescheduling caused consequential delays to IC-497. Indian Airlines propose to resolve this problem in the summer schedule.

Re-Enforcement of B.S.F. and C.R.P.F. Battalions in Tripura

5695. SHRI AMAL DATTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government of Tripura